## COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 11 OF 2017

# Dated: 25<sup>th</sup> April, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

Damodar Valley Corporation Vs.			Appellant(s)
West Bengal Electricity Distribution (	Compa	ny Ltd. & Ors	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Shubham Arya	
Counsel for the Respondent(s) : Mr		Mr. Sethu Ramalingam for CERC	
		Mr. Rajiv Yadav for	R-4

### <u>ORDER</u>

List the matter on <u>01.08.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt